

NHRC की अनुशंसा के बाद चार लोगों को मिलेगा मुआवजा, गृह विभाग ने जारी किया आदेश

<https://lagatar.in/after-the-recommendation-of-nhrc-the-dependents-of-four-deceased-will-get-compensation/>

Ranchi : राष्ट्रीय मानवाधिकार आयोग (NHRC) की अनुशंसा के बाद चार लोगों के आश्रितों को मुआवजा मिलेगा. गोड्डा के दो, लातेहार के एक और देवघर जिले के एक आश्रितों को कुल 11 लाख का मुआवजा दिया जायेगा. इसको लेकर गृह कार एवं आपदा प्रबंधन विभाग ने राशि आवंटित कर दी है. इस राशि के निकासी का अधिकार जिले के डीसी या उनके द्वारा प्राधिकृत पदाधिकारी को होगा.



**NHRC notice over the reported
suicide of an Engineering girl student**

The National Human Rights Commission, NHRC, India has taken suo moto cognisance of a media report that an Engineering girl student committed suicide by jumping from the fifth floor of her college in Rangareddy district, Telangana on January 5. The incident raises a serious issue of violation of human rights which is a matter of concern. Accordingly, the commission has issued notices to the Chief Secretary and the DG of Police, Govt of Telangana calling for a detailed report on the matter within four weeks.